BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No. 42/KB/2016

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Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th November 2017, 10.30 A.M

Name	of the Company	Yogendra Pal Jain & Anr	-Vs- South Eastern Carriers ((P) Ltd.
Under Section		241-242		
SI. No.	Representative (IN CAPITAL date LETTERS)			Signature with date
3 - 4	MR. SATAD , MR. SIR. , MR. SAN 5, MR. AR	KO BANBRJEE SR. ADVOCATE EEP BHATTACHAR ADVOCATE KAKRANIA ADVOCATE JEEB SENI ADVOCATE KADEB BISWAS ADVOCATE TIKA SHROFF ADVOCA		Sanjeebleni Advocate 1 dr 06 - 11 - 2017
	1, AJAY Q 2 RAKHI I	AGGAR, ADVOLATE DURNIMA PAUL, AD	order	Band 6/11 /2017
Ld. Counsel for the petitioner and the respondent are present.				
Ld. Counsel for the respondent has not filed written submissions.				
		List the matter on 08/11/2	017 for arguments.	
		(Jinan K.R.) Member (J)	(Vijai Prat Mem	ap Singh) ber (J)